

MA. NO. 2773/03

in
O.A. NO. 1392/02

1.8.03

Hon. Mr. Justice R. R. K. Trivedi, V.C.

Hon. Mr. D. R. Tiwari, A.M.

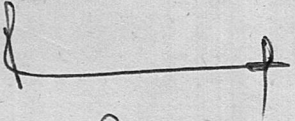
Sri S. K. Mishra, learned counsel for
~~application~~ applicant

This application NO. 2773/03 has been filed with the prayer to dismiss the O.A. as withdrawn with liberty to file fresh O.A. learned counsel for applicant submits that during pendency of the O.A., representation of the applicant has been decided, which requires some amendment. It can be challenged in a better manner by filing a fresh O.A. Sri Pankaj Srivastava, learned counsel for respondents has no objection.

The application is allowed. Accordingly the O.A. is dismissed as withdrawn with liberty to applicant to file a fresh O.A. for his grievance.

No costs.

~~Hon.~~
A.M.


V.C.

